

Central Administrative Tribunal  
Principal Bench

C.P. No. 338 of 2001  
in  
O.A. No. 1785 of 2000

New Delhi, dated this the 11th January, 2002

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)  
HON'BLE MRS. LAKSHMI SWAMINATHAN, VICE CHAIRMAN (J)

1. Shri Rajeev Sharma,  
S/o Shri Babu Lal,  
Manager,  
Delhi Administration Holiday Home,  
Upper Road, Haridwar
2. Shri P.C. Sharma,  
S/o Shri H.C. Shastri,  
Delhi Admn. Holiday Home,  
The Mall, Mussoorie,  
Uttaranchal. . . . . Applicants

(By Advocate: Mrs. Minu Maine proxy  
counsel for Shri Arun Bhardwaj)

Versus

1. Shri P.S. Bhatnagar,  
Chief Secretary,  
Govt. of NCT of Delhi,  
5; Sham Nath Marg, Delhi.
2. Shri Narendra Kumar,  
Labour Commissioner,  
Govt. of NCT of Delhi,  
15, Rajpur Road,  
Delhi. . . . . Respondents

ORDER (Oral)

S.R. ADIGE, VC (A)

Mrs. Minu Maine states that applicants' grievances have been redressed. The C.P. is dropped. Notices discharged.

*Lakshmi Swaminathan*  
(Mrs. Lakshmi Swaminathan)  
Vice Chairman (J)

*S.R. Adige*  
(S.R. Adige)  
Vice Chairman (A)

karthik